12.00 Noon

PAPERS LAID ON THE TABLE

Report and Accounts (2002-03) of the Mazagaon Dock Limited, Mumbai and related papers

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): Sir, I beg to lay on the Table, under sub-section (1) of the section 619(A) of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the Mazagaon Dock Limited, Mumbai, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. *See* No.LT 8202/03]

Notification of the Ministry of Coal

THE MINISTER OF COAL (SHRI KARIYA MUNDA): Sir, I lay on the Table a copy each (in English and Hindi) of the Ministry of Coal Notification S.O. No. 932 dated the 18th August 2003, amending S.O. 594(E) dated the 20th June, 1988, by inserting words and brackets, under Sub-Section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957. [Placed in Library. *See* No.LT 8117/03]

- I. Notification of the Ministry of Mines.
- II. Memorandum of understanding (2003-04) between the Government of India (Ministry of Mines and Hindustan Copper Limited.)

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI RAMESH BAIS): Sir, I beg to lay on the Table: -

I. A copy (in English and Hindi) of the Ministry of Mines Notification G.S.R. 833 (E) dated the 22nd October, 2003, publishing the Mineral Conservation and Development (Third Amendment) Rules, 2003, under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957. [Placed in Library. *See* No.LT 8119/03]

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II. A copy (in English and Hindi) of the Memorandum of

Understanding between the Government of India (Ministry of Mines) and the Hindustan Copper Limited for the year 2003-2004. [Placed in Library. *See* No.LT 8118/03]

Report and Accounts (2002-03) of the Centre for Wind Energy Technology (C-WET), Chennai and related papers

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI M. KANNAPPAN): Sir, I beg to lay on the Table a-copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the Centre for Wind Energy Technology (C-WET), Chennai, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre. [Placed in Library. *See* No.LT 8207/03]

MoU (2003-04) between the Government of India (Ministry of Power) and the National Hydroelectric Power Corporation Limited

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Power) and the National Hydroelectric Power Corporation Limited for the year 2003-2004. [Placed in Library. *See* NO.LT 8217/03]

Report and Accounts (2002-03) of the Coal India Limited, Kolkata (Volumes I and II) and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRAHLAD SINGH PATEL): Sir, I lay on the Table: -

(a) Annual Report and Accounts of the Coal India Limited, Kolkata (Volumes I and II), for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

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